

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CP No.060/00203/2015      Date of decision: 09.02.2016**  
**IN OA No.060/00930/2014**

**CORAM:** HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

Dr. Narinder Singh Bhardwaj S/o Late Sh. Ram Saroop, R/o  
H.No.2504, Sector 19-C, Chandigarh.

**...APPLICANT**

**BY ADVOCATE:** Sh. G.S. Sathi.

VERSUS

1. Prof. Kaptan Singh Solanki, Administrator, U.T. Secretariat Building, Sector 9, Chandigarh.
2. Sh. Vijay Dev, Adviser to the Administrator, Chandigarh Administration, U.T. Secretariat Building, Sector 9, Chandigarh.
3. Sh. Anurag Aggarwal, Home Secretary cum Secretary Health, Chandigarh Administration, U.T. Secretariat Building, Sector 9, Chandigarh.

**...RESPONDENT**

**BY ADVOCATE:** Sh. Arvind Moudgil.

## **ORDER (ORAL)**

## HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

Counsel for the respondents no.2 & 3 has stated that the applicant has been promoted vide order dated 27.01.2016 in compliance with order passed by the Tribunal, and therefore, order of the Tribunal stands complied with. Copy of promotion order dated 27.01.2016 given in the Court today by counsel for the respondents no.2 & 3 is taken on record.

2. In view of the aforesaid, the instant Contempt Petition is dismissed and notices issued to respondents no.2 & 3 stand discharged.

**(JUSTICE L.N. MITTAL)  
MEMBER (J)**

**(RAJWANT SANDHU)  
MEMBER (A)**

**Dated: 09.02.2016.**

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